

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 29<sup>th</sup> June, 2022.**

**No. LJ (A) 89/2021/63** - The Governor of Meghalaya is pleased to transfer Smti Betbhalin War, Asst. Public Prosecutor / Asst. Govt. Pleader, Ri-Bhoi, Nongpoh to Shillong as Asst. Public Prosecutor / Asst. Govt. Pleader, District Council Court, Shillong with immediate effect and until further orders.

Sd/-  
Secretary to the Govt. of Meghalaya,  
Law Department.

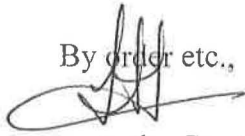
**Memo No. LJ (A) 89/2021/63-A,**

**Dated Shillong, the 29<sup>th</sup> June, 2022.**

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioners, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
4. The District & Session Judges, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
5. The Superintendents of Police, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Smti Betbhalin War, Asst. Public Prosecutor / Asst. Govt. Pleader. Charge report of assuming charge along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6 (six) months.
8. The Secretary, High Court Bar Association, Shillong.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. The Treasury Officer, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
11. Law (B) Department.
- ✓ 12. DEO, Law Department.
13. Guard file.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.